GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA STARRED QUESTION NO. 135 ANSWERED ON 31ST JULY, 2025

ACTION PLAN BY CCA TO IMPROVE REVENUE

135 SMT. SANGEETA YADAV:

Will the Minister of Communications be pleased to state:

- (a) the latest revenue trends for telecom operators;
- (b) whether the Controller of Communication Accounts (CCA) highlighted any specific challenge;
- (c) if so, the proposed corrective measures; and
- (d) the follow-up action plan or timeline outlined by the CCA to improve collection efficiency and compliance across the Northern Zone?

ANSWER

MINISTER OF COMMUNICATIONS AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO.135 FOR 31ST JULY, 2025 REGARDING "ACTION PLAN BY CCA TO IMPROVE REVENUE."

(a) The revenue trend for telecom operators over the past five years is as below:

Gross Revenue of Telecom Operators over last 5 years (In ₹ Cr.)						
S.	Telecom	FY	FY	FY	FY	FY
No	Operators	2020-21	2021-22	2022-23	2023-24	2024-25
1	Bharti Group	91,786	97,261	1,13,061	1,18,650	1,33,113
2	Reliance Jio	80,186	83,719	98,377	1,08,520	1,23,924
	Infocomm Ltd.					
3	Vodafone Idea	62,944	55,232	58,959	59,269	60,537
	Limited					
4	Tata Group	3,025	2,994	3,240	3,608	3,977
	(TTSL & TTML)					
5	BSNL	17,467	18,874	37,432	22,028	23,424
6	Subtotal	2,55,408	2,58,080	3,11,069	3,12,075	3,44,975
	(1 to 5)					
7	Others licensees*	18,050	20,103	32,766	35,721	33,889
	Grand Total	2,73,458	2,78,183	3,43,835	3,47,796	3,78,864
	(6 & 7)					

*Other licensees include the telecom licensee (other than listed at S No. 1 to 5) and are primarily having licenses such as Internet Service Provider (ISP) license, National Long Distance (NLD) license, International Long Distance (ILD) license and Virtual Network Operator (VNO) license and other licenses/authorizations granted by the Department of Telecommunications.

The telecom sector revenue has grown significantly from ₹2.73 lakh crore in FY 2020-21 to ₹3.79 lakh crore in FY 2024-25 with a Compound Annual Growth Rate (CAGR) of approximately 8.5%.

(b) & **(c)** No, Sir.

- (d) To ensure better collection efficiency and compliance, Department, in coordination with the CCA offices, has undertaken the following measures:
 - i. Standard Operating Procedures and prescriptions of timelines for annual assessments and deductions to ensure timely and correct demands to the licensees.
 - ii. Monitoring and reporting of violations of the financial conditions of licenses in a timely manner as part of compliance.
 - iii. Digital platform SARAS (System for Assessment of License Fee Revenue And Spectrum Usages Charges) along with helpdesk has been implemented for transparent and automated assessments and payments.
 - iv. Quarterly outreach programmes are organized by CCA offices with licensees to enhance awareness, resolve issues, and strengthen compliance.
 - v. Dedicated Telecom Facilitation Centers have been established within CCA offices to provide handholding and operational support, especially to small and regional licensees.
